

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-134-2020**

Rui Cardoso ... Petitioner

Vs

Melwyn Fernandes &amp; Ors. ... Respondents

Shri A.D. Bhobe, Advocate for the Petitioner.

Shri Nigel Da Costa Frias, Advocate for the Respondent No.1.

Shri S.P. Munj, Additional Government Advocate for the Respondents No.8  
& 9.**Coram : DAMA SESHADRI NAIDU, J.****Date : 14 December 2020****P.C. :**

Heard. Admit.

2. Learned counsel for the respondents waive service.
3. Interim relief, granted earlier, to continue.
4. Post the matter for hearing after vacation.

**DAMA SESHADRI NAIDU, J.**

NH